

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

6. IA 3207(MB)2024
IN
C.P. (IB)/3106(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: Ultratech Cement Ltd
Vs
Darshan Developers Pvt Ltd

Section 9, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

None present.

Post this matter on **23.07.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)